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Title: Introduction of the Constitution (Scheduled Tribes) Orders (Amendment) Bill, 2008.

SHRI HARIBHAU RATHOD (YAVATMAL): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950 and the Constitution (Scheduled Tribes) (Uttar Pradesh) Order, 1967.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950 and the Constitution (Scheduled Tribes) (Uttar Pradesh) Order, 1967. "

The motion was adopted.

SHRI HARIBHAU RATHOD (YAVATMAL): I introduce the Bill.

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